

Clash with Army Jawans

@4294. SHRI KRISHNA KUMAR BIRLA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in a recent clash with Army Jawans of the Base Hospital in Delhi Cantonment, 12 residents were injured;

(b) whether it is also a fact that the Jawan indulged in pilfering with the medicines and other items; and

(c) if so, what legal or other action Government propose to take against the Jawans?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTA-MANI PANIGRAHI): (a) No, Sir. Four civilians and two jawans received minor injuries.

(b) No, Sir.

(c) A Staff Court of Inquiry has established the involvement of 5 Army personnel who have been punished.

Uniform pay and allowances for Subordinate Judicial Service

4295. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of LAW AND JUSTICE be pleased to state whether there is any proposal under Government's consideration to create an All India Judicial Service and fix uniform salaries, allowances and other condi-

@Previously Unstarred Question 3543, transferred from the 23rd August, 1988.

tions of service of Judicial Officers belonging to the category of Subordinate Judicial Service?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANS RAJ BHARDWAJ): Yes, Sir. Government have received 116th and 118th Reports from the Law Commission. 116th Report deals with creation of All India Judicial Service and 118th Report deals with Method of Appointments to Subordinate judiciary including fixation of uniform salaries, allowances and other conditions of service for judicial officers belonging to category of Subordinate Judicial Service.

Kandi flood control scheme

4296. SHRI ARANGIL SREEDHARAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) what is the fate of Kandi area integrated flood control scheme of Kerala; and

(b) by when it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) No such scheme has been received from the Government of Kerala.

(b) Does not arise.

Meeting of Ganza Flood Control Board

4297. SHRI RAMNARAYAN GOSWAMI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the 11th meeting of the Ganza Flood Control Board was held;